

SHRI V. K. DHAGE: What is the Nehru-Noon Agreement in this regard?

SHRI JAWAHARLAL NEHRU: I do not think it is mentioned in that, as far as I remember. I speak subject to correction—it is not mentioned there. But it certainly was agreed to that this Tukergram should be vacated by the Pakistan troops. At the same time, they added that they attached to it some decision about the Patharia forests, where, according to them, India had committed aggression on their territory, just as we said they had done on Tukergram, which they agreed they had. So, we said: "Well, if you have any grievance about Patharia forests, let us immediately, even temporarily, before the final demarcation, have a temporary demarcation. Let the forest officers and revenue officers do it, and we will abide by that." Now, some attempt was made to do that, but it failed. Meanwhile, we are reminding them about Tukergram repeatedly.

SHRI J. H. JOSHI: May I know, Sir, how many square miles of the area have been unlawfully seized by the Pakistanis and have been retained in their possession? What are the steps taken by the Government to regain them?

SHRIMATI LAKSHMI MENON: The whole area is only 420 acres—the Tukergram village—out of which 170 acres are in our possession and 200 acres are in the forcible possession of Pakistan and the rest is river bed.

DR. A. N. BOSE: What is the Indian Government's view about the position of Patharia forests? Is it Indian territory or Pakistan territory?

SHRI JAWAHARLAL NEHRU: No, Sir. Patharia forest is a big forest. Our view is that a certain part of it, a certain large part of it, is our territory. Everybody admits that a large part of it is our territory. The question is what is the dividing line of the forest.

SHRI JASWANT SINGH: Has it come to the notice of the Government that recently it appeared in the papers

of Pakistan that Tukergram was given to Pakistan by the Bagge Award. What is the fact?

SHRI JAWAHARLAL NEHRU: No, I do not remember, Sir, what has been said and where this has been said. They might very well have said it. They make all kinds of tales. But the fact is that the question of Tukergram has not been raised by Pakistan, so far as I know, at any time in the last ten years it was in our possession.

EXHIBITION OF FOREIGN FILMS IN INDIA AND INDIAN FILMS ABROAD

***110. SHRI MULKA GOVINDA REDDY:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the number of films received from the United States of America, the United Kingdom and the Union of Soviet Socialist Republics and exhibited in India during the years 1956-57, 1957-58 and 1958-59;

(b) what is the amount earned by such films during those years; and

(c) what is the number of Indian films exhibited in the said countries during the same years and the amount earned from such exhibitions in those countries?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) to (c). Information is being collected and will be laid on the Table of the House.

SHRI MULKA GOVINDA REDDY: May I know, Sir, whether there are any agreements between these countries regulating the exhibition of Indian films in foreign countries and their films in India?

SHRI N. KANUNGO: There is no agreement between Governments, but there are certain arrangements between the trade and industry and also by certain exporters and importers regarding the exhibition and import of films.

SHRI MULKA GOVINDA REDDY: May I know, Sir, whether the Government would think it fit to insist

that an equal number of Indian films are exhibited in those countries?

SHRI N. KANUNGO: Well, it all depends upon the acceptance and the consumption.

SHRI V. PRASAD RAO: In view of the large drain on foreign exchange, especially dollars, by importing so many American films, may I know, Sir, whether any steps are going to be taken to at least prohibit some of the lurid and absolutely useless films, so that at least some foreign exchange could be saved?

SHRI N. KANUNGO: Sir, import of foreign films as such has been very severely restricted.

INTERNATIONAL TRADE FAIR IN CHICAGO

*111. **SHRI MAHESWAR NAIK:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India has decided to participate in the proposed International Trade Fair to be held in Chicago in July next;

(b) if so, what commodities are proposed to be put up for display in the fair; and

(c) what is the estimated expenditure likely to be incurred on participation in the fair?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, Sir.

(b) A statement is placed on the Table of the House.

(c) Rupees 4.9 lakhs approximately.

STATEMENT

The display will be broadly divided into six main groups as follows:—

GROUP A

Raw materials.—Minerals and allied products such as ilmenite, magnesite,

mica blocks and splittings, manganese ore, gums and resins, lac, shellac, seedlac, hides and skins, raw and waste cotton, raw and waste wool, wood and timber such as Ebony, Mahogany, Rose wood, oils and oil-seeds, tobacco seeds, hemp raw, essential oils.

GROUP B

(i) Tea, coffee, cashew nuts, pepper, cardamom, ginger and other spices, pickles, chutneyes, curry powder, tinned foodstuffs, prawns and shrimps, fish etc.

(ii) Cigars, cigarettes, cheroots etc.

(iii) Medicinal and pharmaceutical products—Opium and Opium derivatives, perfumery, better quality soaps etc.

GROUP C

(a) *Mill Made*—

(i) Cotton textiles, grey, bleached and printed, towels, furnishing fabrics, curtain-cloth etc.

(ii) Silk shirtings, ladies dress materials, scarves, handkerchiefs, furnishing fabrics etc.

(iii) Woollen Blankets, suitings, tweeds and flannels, gabardines, hosiery etc.

(b) *Handloom*—

(i) Dress materials, bed sheets, table covers, furnishing fabrics, khadi white, coloured and prints.

(ii) Silk dress materials, scarves, stoles, handkerchiefs, furnishing fabrics, tussar in fast colours. Tissue and brocade dress materials and Zari goods.

(iii) Kashmiri shawls, pashmina, scarves etc.

(c) *Ready-made garments*—

Shirts, dressing gowns, trousers, sports jackets, etc. both cotton and silk, embroidered dresses, shawls and scarves, carpets and druggets, fur coats etc.